

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 11 of 2012 in**  
**Appeal No.97 of 2011**

**Dated : 17<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. & Anr. .... Appellant(s)**

**Versus**

**M/s. Hindustan Chemicals Co.& Anr. .... Respondent(s)**

**Counsel for the Appellant(s):** Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri

**Counsel for the Respondent(s):** Mr. Susmit Pushkar  
Mr. Anchit Oswal

**ORDER**

We have heard the learned counsel for both the parties. Written submissions have been filed by both the parties.

**Order is reserved.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ss/pg